

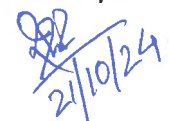
IN THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NOTICE

Dated : 21.10.2024

It is hereby notified for information of the advocates concerned that the Decrees of the cases mentioned below have been drawn up and ready for signatures in the Decree Section. Therefore, the concerned Advocates are requested to put their signatures in respective Decrees during the office hours (10:00 AM to 04:45 PM) within a week from today. The Decrees from item no. 1 to 2 had been previously notified in the Cause list dated 21.08.2024. If the concerned advocates do not sign the respective Decrees as aforementioned, the matter will be placed before the appropriate authority for sending the same to the respective Courts below without their signature.

1.	RSA 113/09	Sri Utpal Chandra Das -vs- Sri Narakanta Deka & Anr	Mr A Sattar Mr P Singh Mr Z Mukit Mr RP Singh	None appeared at the time of hearing
2.	RSA 300/14	Sri Debabrata Choudhury -VS- Smti Mala Choudhury & Ors	Ms D Choudhury Mr AK Paul	[For R- 1 to 3]: Mr BD Deka Mr P Sundi [For R- 4,5,6,10 & 13]: Signed
3.	RSA 277/10	Md. Makaddas Ali Mazumdar -vs- Md. Aftab Uddin Borbhuiya & Ors	Mr S Ali Mr N Bharali Ms J Begum Mr A Ikbai	Dr B Ahmed Mr N Haque Mr SK Deori Mr HI Choudhury Mr K Uddin
4.	RSA 47/07	Md. Fakrul Islam Beg -vs- Abdul Gafur Barbhuiyan	Mr S Dasgupta Ms D Pathak	Mr KA Mazumdar Mr AK Sarkar Mr B Gogoi
5.	RSA 151/12	Samad Ali -vs- Mainuddin & Ors	Mr K Sarma Mr D Das Mr A Hussain Ms KM Sarma	Dr B Ahmed Mr N Haque Mr SK Deori Mr K Uddin Mr A Rahman
6.	RSA 9/06	Mustt. Marium Nessar & Ors -vs- Md. Saifuddin Sikdar & Anr	Mr H Das	Dr B Ahmed Mr N Haque Mr SK Deori Mr K Uddin
7.	RSA 135/07	Union Bank of India & Ors -vs- Sri Manoj Kumar Baruah	Mr KK Bhatra Mr RK Bhatra Ms N Talukdar	Mr S Sarma
8.	RSA 159/09	On the death of the sole appellant, her legal heir Smti. Dipti Borthakur -vs- Smti. Aruna Chakraborty & Anr	Mr PS Deka, Sr. Adv. Ms P Bhattacharya Mr B Lakhan	Mrs S Sarma Ms R Deuri Ms NM Deka
9.	RSA 58/08	On the death of appellant No.1, his legal heirs Smti Madhuri Devi & Ors -vs- On the death of the sole respondent, his legal heirs Smti Kamalya Devi & Ors	Mr RL Yadav Mrs K Yadav Mr SK Ghosh	Mr TJ Mahanta, Sr. Adv. Ms P Bhattacharjee


Admn. Officer (Judl.)
Civil (Second) Appeal Section
Gauhati High Court, Guwahati


21/10/24